

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 195/ND/2017

In the matter of :  
IndusInd Bank Ltd

.. PETITIONER

Vs.

Gallium Industries Ltd

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 04.9.2019

Coram :

Sh. R. Varadharajan,  
Hon'ble Member (Judicial)  
Shri Kapal Kumar Vohra,  
Hon'ble member (Technical)

For the Petitioner /Op. Creditor :Mr. CA Sinha, Ms. Sonali Khanna, Advocates  
For the Respondent/Corporate Debtor : Mr. Rakesh Kumar, Ms. Chetna Bisht, Advocates  
for R-1

ORDER

CA-434/2019 has been moved as mentioned in the Order dated 11.7.2019 filed by the Ld. Liquidator. However, the same is not available in the records and in the circumstances, the Bench Officer is directed to up-date the records by tomorrow, failing which, this Tribunal will be constrained to take serious note of the same as early relief is sought for by Ld. Liquidator.

Call this matter on 06.9.2019.

-Sol-

(K.K. Vohra)  
MEMBER (TECHNICAL)

n

-Sol-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit